



Preview of Return and Payment Modules

Dear Taxpayer / Tax Professional,

1. After successful launch of GST Portal (gst.gov.in) on 8th Nov '2016 the enrolment process of existing taxpayers was started on the same day. GSTN has created prototype for various return forms, payment challan etc. A preview of the same is being shared through this pdf document with following purpose:
 - To give an idea about look and feel of 'Return' & 'Payment' Modules and the flows there-in.
 - To seek your feedback / comments on the Prototype to improve it further and see if any aspect has been left out.
2. Kindly send your comments / suggestions on prototype-feedback@gst.gov.in in next 15 days. Your feedback will help us make the GST Portal more user friendly and informative. While sending your comments, please quote the page number against each comment.

Regards,

Your sincerely,
Prakash Kumar

CEO, Goods and Services Tax Network



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Ledger Balance

26/08/2016 [Download](#)

Ledger balance and Summary of mismatch.

CGST (₹)		SGST (₹)		IGST (₹)	
Liability	1,15,000	Liability	90,000	Liability	1,15,000
Cash	20,000	Cash	40,000	Cash	20,000
Input Tax Credit	80,000	Input Tax Credit	70,000	Input Tax Credit	80,000
	-15,000		+20,000		-15,000

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Summary for Current Period Supplier Receiver

[Your Upcoming Events and Tasks Timeline](#)

* GANESH HARVEST SOLUTIONS *

Ganesh Harvest Solutions
29APPCK7465F1Z1

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Received Show cause notice for cancellation of Registration from Commissioner, Bangalore

Receiver Mismatch Reports

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Total Invoices
3

Total Taxable Amount
₹ 4,60,000

Total Mismatched Credit
₹ 12,000



Supplier Mismatch Reports

[Download](#)

Total Invoices
3

Total Taxable Amount
₹ 4,50,000

Output Tax Liability to be Added
₹ 3,400





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Profile Place of Business Contacts Other Business

*** GANESH HARVEST SOLUTIONS ***

Ganesh Harvest Solutions
29APPCK7465F1Z1

- Quick Links**
- History of Amendment
 - Update Profile
 - Change Password
 - Register / Update DSC
 - Update Business Logo

GSTIN 29APPCK7465F1Z1	Legal Name of Business Ganesh Harvest Solutions	Center Jurisdiction Range SN1012
State Jurisdiction VAT03 Bangalore, Karnataka	Date of Registration 10/08/2016	Constitution of Business Private Limited Company
Nature of Business Activity Retailer	GSTIN Status Active	Taxpayer Type Normal
Compliance Rating NA		

Shows complete profile of the Business Entity.

Dashboard: Receiver and Supplier Mismatch Reports

Receiver Mismatch Reports

Download

Total Invoices
3

Total Taxable Amount
₹ 4,60,000

Total Mismatched Credit
₹ 12,000



Shows Receiver Mismatch reports

By Keyword

Supplier GSTIN	Supplier Name	Invoice Date	Invoice / Credit Note	Taxable Value (₹)		Input Tax Credit Claimed (₹)			Total Credit (₹)	Mismatched Credit (₹)
				Receiver	Supplier	IGST	CGST	SGST		
11AWBCO9087K2Z2	Oyster Private Limited	18/06/2016	45284	1,10,000	1,00,000	22,000	-	-	22,000	2,000
07ACDCA3029K1Z3	Air India Limited	19/06/2016	12345	1,20,000	1,00,000	24,000	-	-	24,000	4,000
29APLCB2019L2Z4	BSNL Limited	20/06/2016	23456	2,30,000	2,00,000	-	23,000	23,000	46,000	6,000

Supplier Mismatch Reports

Download

Total Invoices
3

Total Taxable Amount
₹ 4,50,000

Output Tax Liability to be Added
₹ 3,400



Shows Supplier Mismatch reports

By Keyword

Receiver GSTIN	Receiver Name	Invoice Date	Invoice / Debit Note	Taxable Value (₹)		Tax Liability (₹)			Total Credit (₹)	Output tax liable to be added on Account of Mismatch (₹)
				Supplier	Receiver	IGST	CGST	SGST		
11AAKCO9087P1Z1	Ola Limited	21/06/2016	13139	1,00,000	1,10,000	22,000	-	-	22,000	2,000
07AKPCA3029Q1Z3	Accenture India Limited	22/06/2016	13103	2,00,000	2,05,000	41,000	-	-	41,000	1,000
29ALPCB2019L2Z4	Bharati Airtel Limited	24/06/2016	72189	1,50,000	1,52,000	-	15,200	15,200	30,400	10,000



- Dashboard
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Dashboard > Returns

File Returns

Financial Year *

Return Filing Period

Through Returns Dashboard you can see the summary of Returns as well as prepare and upload them online.



Outward supplies made by the taxpayer (GSTR 1)

Due Date - 10/05/2016

Inward supplies received by taxpayer (GSTR 2)

Due Date - 15/05/2016

Monthly Return (GSTR 3)

Due Date - 20/05/2016

TDS Return (GSTR 7)

Due Date - 10/05/2016

- | | |
|--|---|
| GSTR 1
Outward supplies made by taxpayer | GSTR 2
Inward supplies received by a taxpayer |
| GSTR 3
Monthly return | GSTR 4
Quarterly return for compounding Taxpayer |
| GSTR 5
Periodic return by Non-Resident Foreign Taxpayer | GSTR 6
Return for Input Service Distributor (ISD) |
| GSTR 7
Return for Tax Deducted at Source | GSTR 8
Annual Return |
| GSTR 9
E-Commerce Entities | GSTR 10
Government Entities |
| GSTR 11
Annual Return by Compounding Taxpayers | GSTR 12
Final Returns |
| View Tax Deducted at source | Application for refund of interest on re-credited ITC |
| View e-filed Returns | Track Return Status |
| View Mismatch Reports | |

This section shows all the services available on the GST portal. You can select one to proceed further.

Receiver Mismatch Reports

[Download](#)

Total Invoices	Total Taxable Amount	Total Mismatched Credit	▼
3	₹ 4,60,000	₹ 12,000	

Supplier Mismatch Reports

[Download](#)

Total Invoices	Total Taxable Amount	Output Tax Liability to be Added	▼
3	₹ 4,50,000	₹ 3,400	

Return Filing

GSTR-1 - Outward Supplies made by the Taxpayer

GSTIN - 29ADEC9084R5Z4	Business Name - Stark Pvt Ltd.	Status - Pending	Due Date - 10/05/2016
FY - 2016-17	Return Period - April		Total Tax Liability ₹1,84,32,522
Gross Turnover of the taxpayer in the previous financial year	<input type="text" value="2,00,000.00"/>	<input type="button" value="SAVE"/>	

This section shows the Summary of various tables of GSTR - 1.

GSTR-1 - Invoice Details

B2B Invoices 11 Section 5 Pending for Action 0 <table border="0"> <tr> <td>₹45,01,660</td> <td>₹37,51,383</td> <td>₹7,50,277</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹45,01,660	₹37,51,383	₹7,50,277	Invoice Value	Taxable Value	Tax Liability	Amended B2B Invoices 1 Section 5A Pending for Action 0 <table border="0"> <tr> <td>₹2,42,810</td> <td>₹2,02,342</td> <td>₹40,468</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹2,42,810	₹2,02,342	₹40,468	Invoice Value	Taxable Value	Tax Liability	B2C (Large) Invoices 3 Section 6 Pending for Action NA <table border="0"> <tr> <td>₹99,97,000</td> <td>₹8,33,083</td> <td>₹1,66,617</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹99,97,000	₹8,33,083	₹1,66,617	Invoice Value	Taxable Value	Tax Liability
₹45,01,660	₹37,51,383	₹7,50,277																		
Invoice Value	Taxable Value	Tax Liability																		
₹2,42,810	₹2,02,342	₹40,468																		
Invoice Value	Taxable Value	Tax Liability																		
₹99,97,000	₹8,33,083	₹1,66,617																		
Invoice Value	Taxable Value	Tax Liability																		
Amended B2C (Large) Invoices 1 Section 6A Pending for Action NA <table border="0"> <tr> <td>₹58,07,600</td> <td>₹58,07,600</td> <td>₹5,80,760</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹58,07,600	₹58,07,600	₹5,80,760	Invoice Value	Taxable Value	Tax Liability	Credit / Debit Notes 3 Section 8 Pending for Action 0 <table border="0"> <tr> <td>(₹5,000)</td> <td>(₹1,000)</td> <td></td> </tr> <tr> <td>Differential Value</td> <td>Tax Liability</td> <td></td> </tr> </table>	(₹5,000)	(₹1,000)		Differential Value	Tax Liability		Amended Credit / Debit Notes 1 Section 8A Pending for Action 0 <table border="0"> <tr> <td>(₹50,000)</td> <td>(₹10,000)</td> <td></td> </tr> <tr> <td>Differential Value</td> <td>Tax Liability</td> <td></td> </tr> </table>	(₹50,000)	(₹10,000)		Differential Value	Tax Liability	
₹58,07,600	₹58,07,600	₹5,80,760																		
Invoice Value	Taxable Value	Tax Liability																		
(₹5,000)	(₹1,000)																			
Differential Value	Tax Liability																			
(₹50,000)	(₹10,000)																			
Differential Value	Tax Liability																			
Exports Invoices 3 Section 10 Pending for Action NA <table border="0"> <tr> <td>₹12,50,000</td> <td>-</td> <td>-</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹12,50,000	-	-	Invoice Value	Taxable Value	Tax Liability	Amended Exports Invoices 1 Section 10A Pending for Action NA <table border="0"> <tr> <td>₹6,50,000</td> <td>₹5,41,667</td> <td>-</td> </tr> <tr> <td>Invoice Value</td> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹6,50,000	₹5,41,667	-	Invoice Value	Taxable Value	Tax Liability							
₹12,50,000	-	-																		
Invoice Value	Taxable Value	Tax Liability																		
₹6,50,000	₹5,41,667	-																		
Invoice Value	Taxable Value	Tax Liability																		

GSTR-1 - Other Details

<p>B2C (Small) 6 Section 7</p> <p>Pending for Action NA</p> <table border="0"> <tr> <td>₹1,47,60,000</td> <td>₹29,52,000</td> </tr> <tr> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹1,47,60,000	₹29,52,000	Taxable Value	Tax Liability	<p>Amended B2C (Small) Details 1 Section 7A</p> <p>Pending for Action NA</p> <table border="0"> <tr> <td>₹54,03,800</td> <td>₹10,80,760</td> </tr> <tr> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹54,03,800	₹10,80,760	Taxable Value	Tax Liability	<p>Nil Rated Supplies Section 9</p> <p>Pending for Action NA</p> <p>₹9,26,480 Invoice Value</p>
₹1,47,60,000	₹29,52,000									
Taxable Value	Tax Liability									
₹54,03,800	₹10,80,760									
Taxable Value	Tax Liability									
<p>Tax Liability (Advance Payment) 3 Section 11</p> <p>Pending for Action NA</p> <p>₹1,60,000</p> <p>Amount of Tax to be Paid on Advance</p>	<p>Amended Tax Liability (Advance Payment) 1 Section 11A</p> <p>Pending for Action NA</p> <p>₹52,080</p> <p>Amount of Tax to be Paid on Advance</p>	<p>Tax already paid on invoices issued in the current period 2 Section 12</p> <p>Pending for Action NA</p> <p>₹1,08,957 Advance Tax Paid</p>								
<p>Supplies paid through e-commerce portals of other companies 6 Section 13</p> <p>Pending for Action NA</p> <p>₹15,05,000</p> <p>Gross Value Of Supplies</p>	<p>HSN / SAC summary of outward supplies Section 14</p> <p>Pending for Action NA</p> <table border="0"> <tr> <td>₹6,43,63,198</td> <td>₹1,28,72,640</td> </tr> <tr> <td>Taxable Value</td> <td>Tax Liability</td> </tr> </table>	₹6,43,63,198	₹1,28,72,640	Taxable Value	Tax Liability					
₹6,43,63,198	₹1,28,72,640									
Taxable Value	Tax Liability									

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 [FILE GSTR-1](#)

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Dashboard > Returns > GSTR-1

English

GSTIN - 29ADECS9084R5Z4 Business Name - Stark Pvt Ltd.
 FY 2016-17 Return Period April Status Pending Due Date 10/05/2016

B2B Invoices - Receiver Wise Summary

Receiver Details	No. of Invoices Uploaded	Counterparty Invoices - Pending For Action	Total Invoice Value (₹)	Total Taxable Value (₹)	Total IGST (₹)	Total CGST (₹)	Total SGST (₹)
28AAACM1090A1Z1 (Manuj Industries Ltd.)	5	0	2,165,840.00	1,804,867.00	1,02,237.00	1,29,368.00	1,29,368.00
12DEFFM5555D1Z2 (Mahesh Electronics)	6	0	2,335,820.00	1,946,957.00	1,86,173.00	1,01,565.00	1,01,565.00

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BACK ADD INVOICE

By clicking on any box you can drill down to see invoice levels details.

GSTR 1: B2B- Add Invoice



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Dashboard > Returns > GSTR-1

English

B2B- Add Invoice

This section helps you to add the Invoices.

Receiver GSTIN/UID *	Receiver Name *	Invoice No. *
<input type="text"/>	<input type="text"/>	<input type="text"/>
Invoice Date *	Supply Type *	Total Taxable Value (₹) *
<input type="text" value=""/>	Intra-State	<input type="text"/>
Total Invoice Value (₹) *	Supply attract Reverse Charge	% Reverse Charge
<input type="text"/>	No	<input type="text"/>
POS (Only if different from location of recipient)	<input type="checkbox"/> Tax on this Invoice is paid under provisional assessment	
None		

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	G	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

BACK SAVE

GSTR 1: B2B- Add Invoice

B2B- Add Invoice

Invoice saved successfully.

This section helps you to add the Invoices of the Registered person and confirmation of Invoices being saved successfully.

Receiver GSTIN/UID *	Receiver Name *	Invoice No. *
<input type="text"/>	<input type="text"/>	<input type="text"/>
Invoice Date *	Supply Type *	Total Taxable Value (₹) *
<input type="text"/>	Intra-State	<input type="text"/>
Total Invoice Value (₹) *	Supply attract Reverse Charge	% Reverse Charge
<input type="text"/>	No	<input type="text"/>
POS (Only if different from location of recipient)	<input type="checkbox"/> Tax on this Invoice is paid under provisional assessment	
None		

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	G	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK SAVE

Amended B2B Invoices - Summary

[Uploaded by Taxpayer](#)
 [Uploaded by Receiver](#)
 [Modified by Receiver-Accepted by Taxpayer](#)

This section helps you to do amendments to details of Outward Supplies to a registered person of earlier tax periods.

Financial Year:
 Month:
 Invoice No.:

AMEND INVOICE

Original Invoice No.	Original Invoice Date	Revised Invoice No.	Revised Invoice Date	Receiver Details ▾	Total Invoice Value (₹) ▾	Total Taxable Value (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
1151	13/02/2016	1151	13/02/2016	Manuj Industries Ltd. 28AAACM1090A1Z1	2,42,810.00	2,02,342.00	-	10,117.00	10,117.00	

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BACK

GSTR 1 : Amend Invoice



Goods and Services Tax

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Dashboard > Returns > GSTR-1

Amended B2B - Amend Invoice

This section helps you to do amendments to details of Outward Supplies to a registered person of earlier tax periods.

Receiver GSTIN/UID 28AAACA1090A1Z1	Receiver Name Manuj Industries Ltd.	Original Invoice No. 1100
Original Invoice Date 13/01/2016	Revised/Original Invoice No.	Revised/Original Invoice Date
Supply Type Intra-State	Total Taxable Value (₹)	Total Invoice Value (₹)
Supply attract Reverse Charge No	% Reverse Charge	POS (Only if different from location of recipient) KA

Tax on this Invoice is paid under provisional assessment

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	G									

BACK SAVE



B2C(Large) Invoices- Summary

Uploaded by Taxpayer

This section helps you to add the Invoices of Taxable outward Inter-State supplies and where invoice value is more than 2.5 Lacs and Invoices issued against Advance received in earlier periods.



Q Search Keywords

Invoice No. ▾	Invoice Date ▾	Recipient's State Code ▾	Recipient's Name/GDI ▾	Total Invoice Value (₹) ▾	Total Taxable Value (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
1218	13/04/2016	DL	Shri Maha Laxmi Enterprises Ltd.	2,50,100.00	2,08,417.00	41,684.00	-	-	
1219	21/04/2016	PB	Singhania Overseas (P) Ltd	4,55,000.00	3,79,167.00	75,834.00	-	-	
1220	30/04/2016	WB	Masheshwari Enterprises Ltd.	2,94,600.00	2,45,500.00	49,100.00	-	-	

GSTR 1: B2C (Large)-Add Invoice



Goods and Services Tax

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B2C(Large) Invoices- Add Invoice

This section helps you to add the Invoices of Taxable outward Inter-State supplies and where invoice value is more than 2.5 Lacs and Invoices issued against Advance received in earlier periods.

Recipient's State Code ▾ None

Recipient's Name/GDI ▾

Invoice No. ▾

Invoice Date ▾

Supply Type ▾ Inter-State

Total Taxable Value (₹) ▾

POS (Only if different from location of recipient) ▾ None

Total Invoice Value (₹) ▾

Tax on this Invoice is paid under provisional assessment

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	G ▾	▾	▾	▾	▾	▾	▾	▾	▾	▾

BACK SAVE



Goods and Services Tax

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Amended B2C(Large) Invoices- Summary

Uploaded by Taxpayer

This section helps you to amend the Invoices of Taxable outward Inter-State supplies and where invoice value is more than 2.5 Lacs and Invoices issued against Advance received in earlier periods.



Financial Year: ▾ Month: ▾ Invoice No.

AMEND INVOICE

Original Invoice No. ▾	Original Invoice Date ▾	Revised Invoice No. ▾	Revised Invoice Date ▾	Receiver Details ▾	Total Invoice Value (₹) ▾	Total Taxable Value (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
0900	19/01/2016	0900	19/01/2016	NEC ENTERPRISES	5,807,600.00	5,807,600.00	5,80,760.00	-	-	

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BACK

GSTR 1: Amended B2C (Large)-Amend Invoice

Amended B2C(Large) - Amend Invoice

This section helps you to amend the Invoices of Taxable outward Inter-State supplies and where invoice value is more than 2.5 Lacs and Invoices issued against Advance received in earlier periods.

Original Invoice No. 0900	Original Invoice Date. 19/01/2016	Recipient's State Code Select
Name of the recipient/ GDI	Revised/Original Invoice No.	Revised/Original Invoice Date
Supply Type Select	Total Taxable Value (₹) 58,07,600.00	POS (Only if different from location of recipient) Select
Total Invoice Value (₹) 58,07,600.00	<input type="checkbox"/> Tax on this Invoice is paid under provisional assessment	

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	Select									

BACK SAVE

This section shows you the summary of Credit/ Debit Notes.

Credit/Debit Notes- Summary

Uploaded by Taxpayer
Uploaded by Receiver
Modified by Receiver

C/D Note No. ▾	C/D Note Date ▾	Original Invoice No. ▾	Original Invoice Date ▾	Differential Value (Plus or Minus) (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
C-T1028	03/04/2016	T1028	12/03/2016	(10000)	-	1,000.00	1,000.00	
D-T2543	23/04/2016	T2543	18/03/2016	+3000	600.00	-	-	
D-T2543	23/04/2016	T2543	21/03/2016	+2000	400.00	-	-	

GSTR 1: Credit / Debit Notes- Add Note



Goods and Services Tax

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This section helps you to add Credit/ Debit Notes.

Dashboard > Returns > GSTR-1

English

Credit/Debit Notes- Add Note

GSTIN/UID/GDI/Name •

Debit/Credit Note No. •

Debit/Credit Note Date •

Reason For Issuing Note •

Total Differential Value •

Note Type •

Supply Type •

Item Details

ADD ITEM

Sr. No.	Original Invoice		Differential Value	IGST		CGST		SGST		Action
	No.	Date		Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text" value="🗑"/>

BACK SAVE



This section helps you to amend Credit/ Debit Notes.

Amended Credit/Debit Notes - Summary

[Uploaded by Taxpayer](#)
[Uploaded by Receiver](#)
[Modified by Receiver](#)

Financial Year:
 Month:
 Credit/Debit Note No.

AMEND NOTE

Original Credit/Debit Note No. ▾	Original Credit/Debit Note Date ▾	Revised Credit/Debit Note No. ▾	Revised Credit/Debit Note Date ▾	Differential Value (Plus or Minus) (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
C-R028	12/03/2016	C-R028	12/03/2016	(50000)	10,000.00	-	-	

BACK



This section helps you to amend Credit/ Debit Notes.



Dashboard > Returns > GSTR-1

English

Amended Credit/Debit Notes - Details

GSTIN/UID/GDI/Name	Original Debit/Credit Note No.	Original Debit/Credit Note Date
<input type="text" value="28AAACM1090A1Z1"/>	<input type="text" value="C-R028"/>	<input type="text" value="12/03/2016"/>
Revised/Original Credit/Debit Note No.	Revised/Original Credit/Debit Note Date	Reason For Issuing Note
<input type="text"/>	<input type="text"/>	<input type="text" value="Select"/>
Total Differential Value	Note Type	Supply Type
<input type="text"/>	<input type="text" value="Select"/>	<input type="text" value="Select"/>

Item Details

ADD ITEM

Sr. No.	Original Invoice		Differential Value	IGST		CGST		SGST		Action
	No.	Date		Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	0099	12/01/2016	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK SAVE



This section shows the Summary of Exports uploaded.



Exports- Summary

Uploaded by Taxpayer

Q Search Keywords

Invoice No.	Invoice Date.	Shipping Bill No.	Shipping Bill Date	GST Payment	Total Invoice Value (₹)	Total Taxable Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Actions
1221	03/04/2016	NYC45363293	06/04/2016	Without	9,00,000.00	7,50,000.00	-	-	-	
0901	04/04/2016	NYC45363293	06/04/2016	Without	8,02,090.00	6,68,408.00	-	-	-	
1222	04/04/2016	BEL768549480	09/04/2016	With	4,52,090.00	3,76,742.00	-	37,674.00	37,674.00	

BACK

ADD INVOICE

GSTR 1: Exports – Add Invoice



Goods and Services Tax

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Dashboard > Returns > GSTR-1

English

Exports- Add Details

This section helps you to add Export Invoices Details.

Shipping Bill No. *	Shipping Bill Date *	Invoice No. *
<input type="text"/>	<input type="text" value=""/>	<input type="text"/>
Invoice Date *	Supply Type *	Total Taxable Value (₹)
<input type="text" value=""/>	Select	<input type="text"/>
Total Invoice Value (₹) *	GST Payment *	
<input type="text"/>	Without	

Tax on this Invoice is paid under provisional assessment

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Shipping Bill		Value (₹)	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST	
No.	Date					Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)
<input type="text"/>	<input type="text"/>	<input type="text"/>	G	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

BACK SAVE



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This section helps you to amend the Export Invoices details.

Dashboard > Returns > GSTR-1

English

Amended Exports - Summary

Uploaded by Taxpayer

Financial Year:
 Month:
 Invoice No.:

AMEND INVOICE

Original Invoice No.	Original Invoice Date	Revised/Original Invoice No.	Revised/Original Invoice Date.	Shipping Bill No.	Shipping Bill Date	GST Payment	Total Invoice Value (₹)	Total Taxable Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Act
1111	03/02/2016	4444	03/04/2016	NYC45363293	16/04/2016	With	6,50,000.00	5,41,667.00	1,08,333.00	-	-	

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BACK

GSTR 1: Amend Exports Invoices

This section helps you to amend the Export Invoices details.

Dashboard > Returns > GSTR-1

Amended Exports - Amend Export Invoice

Original Invoice No 1111	Original Invoice Date 03/02/2016	Revised/Original Invoice No
Revised/Original Invoice Date	Shipping Bill No.	Shipping Bill Date
Supply Type Select	Total Taxable Value (₹) 5,41,667.00	Total Invoice Value (₹)
GST Payment Select	<input type="checkbox"/> Tax on this Invoice is paid under provisional assessment	

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
			Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
G									

BACK SAVE

GSTR 1: B2C(Small) Details - Summary



Goods and Services Tax

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This section shows you the Summary of Taxable outward supplies to consumer.

Dashboard > Returns > GSTR-1

English

B2C(Small) Details - Summary

Uploaded by Taxpayer

G = GOODS AND S = SERVICES

Category	HSN/SAC	State Code (Place of Supply)	Aggregate Taxable Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Actions
G	23069021	KA	60,56,500.00	-	6,05,650.00	6,05,650.00	
S	00440005	KA	23,35,500.00	-	2,33,550.00	2,33,550.00	
G	23069021	MH	40,56,500.00	8,11,300.00	-	-	
G	23069021	JM	10,56,500.00	2,11,300.00	-	-	
G	96020020	JM	4,98,500.00	99,700.00	-	-	
G	96020020	HR	7,56,500.00	1,51,300.00	-	-	

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BACK

ADD DETAILS



This section helps you to add details of Taxable outward supplies.

B2C(Small) - Add Details

X

Supply Type *

Total Taxable Value (₹) *

 Tax on this Invoice is paid under provisional assessment

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC	State Code (Place of Supply)	Aggregate Taxable Value (₹)	IGST		CGST		SGST		Action
					Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	<input type="text" value="Select"/>	<input type="text"/>	<input type="text" value="Select"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	
2.	<input type="text" value="Select"/>	<input type="text"/>	<input type="text" value="Select"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK
SAVE



This section helps you to amend the details of Taxable outward supplies.

Amended B2C(Small) Details - Summary

Uploaded by Taxpayer

Financial Year:
 Month:
 Original State Code:

Original HSN/SAC:

AMEND DETAILS

Search Keywords

G = GOODS AND S = SERVICES

Months	Original Details		Revised Details		Aggregate Taxable Value (₹)	IGST		CGST		SGST		Actions
	Category	HSN/SAC	Category	HSN/SAC		Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
January	G	23069021	G	23069021	54,03,800.00	-	-	10	5,40,380.00	10	5,40,380.00	

1-1 of 1 < >

BACK

This section helps you to add amended details of Taxable outward supplies.

Amended B2C(Small) - Add Amended Details

Supply Type • Total Taxable Value (₹) Original State Code

Revised/Original State Code (Place of Supply) • Tax on this Invoice is paid under provisional assessment

Item Details ADD ITEM

G = GOODS AND S = SERVICES

Months	Original Details		Revised Details		Aggregate Taxable Value (₹)	IGST		CGST		SGST	
	Category	HSN/SAC	Category	HSN/SAC		Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amou
January ▾	G ▾	23069	Select ▾	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

BACK SAVE

Nil Rated Supplies

This section shows you the Nil rated, Exempted and Non GST outward Supplies.

Item Details

Goods

	Nil Rated Amount (₹)	Exempted Amount (₹)	Non-GST Supplies Amount (₹)
Interstate supplies to registered person	2,37,880.00	50,000.00	
Intrastate supplies to registered person		1,00,500.00	
Interstate supplies to consumer	1,00,000.00		5,000.00
Intrastate supplies to consumer			50,100.00

Services

	Nil Rated Amount (₹)	Exempted Amount (₹)	Non-GST Supplies Amount (₹)
Interstate supplies to registered person		3,45,000.00	
Intrastate supplies to registered person			
Interstate supplies to consumer	25,000.00		
Intra state supplies to Consumer	13,000.00		



Tax Liability - Summary

Uploaded by Taxpayer

This section shows you the Summary of Tax liability arising on account of Time of Supply without issuance of invoice in the same period.

Customer's Details	Customer's state code	Advanced Amount received without raising bill (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Actions
07CQZCD1111I4Z7	DL	1,00,000.00	20,000.00	-	-	
29ZCEPU3333P1Z5	KA	2,50,000.00	-	25,000.00	25,000.00	
29EDWPD2331T3Z5	KA	4,50,000.00	-	45,000.00	45,000.00	

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BACK ADD DETAILS



Tax Liability - Add Details

This section helps you to add details of Tax liability arising on account of Time of Supply without issuance of invoice in the same period.

Customer GSTIN/UID/Name <input type="text"/>	Customer State Code • <input type="text" value="Select"/>	Supply Type • <input type="text" value="Select"/>
Amount of advance received/ Value of Supply provided without raising a bill (₹) • <input type="text"/>	Date • <input type="text" value=""/>	Document No. • <input type="text"/>

Item Details

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Category	HSN/SAC of Supply	Amount of Advance Received (₹)	IGST		CGST		SGST		Action
				Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	<input type="text" value="Select"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK SAVE



Goods and Services Tax

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This section shows you the Summary of Amended Tax Liability arising on account of Time of Supply without issuance of invoice in the same period.



Dashboard > Returns > GSTR-1

Amended Tax Liability - Summary

Uploaded by Taxpayer

Original Customer's Details	Original Customer's state code	Amended Customer Details	Amended Customer state code	Advanced Amount received without raising bill (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Actions
06ADECO9084R5Z4	KR	06ADECO9084R5Z4	KR	2,60,400.00	-	26,040.00	26,040.00	

1-1 of 13 < >

BACK AMEND TAX LIABILITY

This section helps you to Amend Tax Liability arising on account of Time of Supply without issuance of invoice in the same period.

Amended Tax Liability

Financial Year

Month

Original State Code

GSTIN/UIN/Name

BACK

PROCEED



Goods and Services Tax

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Dashboard > Returns > GSTR-1

English

Tax already paid on invoices issued in the current period - Summary

This section shows you to Summary of Tax already paid (on advance receipt / on account of time of supply) on invoices issued in the current period.

Invoice No.	Transaction ID	Supply Type	TAX Paid on receipt of advance/on account of time of supply						Actions
			IGST		CGST		SGST		
			Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1204	4354545	Intra-State	-	-	10	54,478.00	10	54,478.00	
1209	3214343	Inter-State	10	54,478.00	-	-	-	-	

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Tax already paid on invoices issued in the current period - Add



Goods and Services Tax

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This section helps you to add items on which Tax already paid (on advance receipt / on account of time of supply) on invoices issued in the current period.

Dashboard > Returns > GSTR-1

Tax already paid on invoices issued in the current period - Add

Invoice No *

Total Taxable Value (₹)

1204

1,08,956.00

Item Details

ADD ITEM

Transaction ID	TAX Paid on receipt of advance/on account of time of supply						Action
	IGST		CGST		SGST		
	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
4111021			10	54,478.00	10	54,478.00	

BACK

SAVE



Goods and Services Tax

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This section shows you the supplies made through e-commerce portals of other companies.

Dashboard > Returns > GSTR-1

English

Supplies made through e-commerce portals of other companies

Sr. No. ▾	Supply Type ▾
13.1	Inter-State
13.2	Intra-State

BACK UPLOAD

Supplies made through e-commerce portals of other companies – Inter State



Goods and Services Tax

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Dashboard > Returns > GSTR-1

English

Supplies made through e-commerce portals of other companies(Inter-State) - Summary

Uploaded by Taxpayer

This section shows you the summary of supplies made through e-commerce portals of other companies (Inter – State).



Q Search Keywords

Sr. No.	GSTIN of e-commerce portal	Merchant ID allocated by e-commerce portal	Total Invoice Value (₹)	Total Taxable Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Actions
1	07ABCCD2345I4Z7	34211	2,00,000.00	1,66,667.00	33,333.00	-	-	
2	07ABCCD2345I4Z8	34212	1,25,000.00	1,04,167.00	20,833.00	-	-	
3	07ABCCD2345I4Y9	34213	1,75,000.00	1,45,833.00	29,167.00	-	-	

1-3 of 13 < >

BACK ADD DETAILS

Supplies made through e-commerce portals of other companies – Inter State

Supplies made through e-commerce portals of other companies (Inter-State) - Details

This section helps you to add details of supplies made through e-commerce portals of other companies (Inter – State).

GSTIN of e-commerce portal <input type="text" value="07ABCCD2345I4Z7"/>	Merchant ID allocated by e-commerce portal <input type="text" value="34212"/>	Tax Period <input type="text" value="2016-2017"/>
Total Taxable Value (₹) <input type="text" value="1,66,667.00"/>	Total Invoice Value (₹) <input type="text" value="2,00,000.00"/>	

Item Details ADD ITEM

Sr. No.	Gross Value of supplies (₹)	Taxable Value (₹)	Category	HSN/SAC	Nature of Supply	IGST		Actions
						Rate (%)	Amount (₹)	
1.	<input type="text" value="2,00,000.00"/>	<input type="text" value="1,66,667.00"/>	Goods	<input type="text" value="82011000"/>	B2B	<input type="text" value="20"/>	<input type="text" value="33,333.00"/>	

BACK SAVE



This section shows you the summary of supplies made through e-commerce portals of other companies (Intra – State).

Supplies made through e-commerce portals of other companies (Intra-State) - Summary

Sr. No. ▾	GSTIN of e-commerce portal ▾	Merchant ID allocated by e-commerce portal ▾	Total Invoice Value (₹) ▾	Total Taxable Value (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
1	29DEVCD2345I4Z7	23170	4,02,000.00	3,35,000.00	-	33,500.00	33,500.00	
2	29DEVCD2345I4Z8	23171	2,01,000.00	1,67,500.00	-	16,750.00	16,750.00	
3	29DEVCD2345I4Y9	23172	4,02,000.00	3,35,000.00	-	33,500.00	33,500.00	

BACK
ADD DETAILS

Supplies made through e-commerce portals of other companies – Intra State



Goods and Services Tax

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Dashboard > Returns > GSTR-1

English

Supplies made through e-commerce portals of other companies (Intra-State) - Details

This section helps you to add details of supplies made through e-commerce portals of other companies (Intra – State).

GSTIN of e-commerce portal

Merchant ID allocated by e-commerce portal

Tax Period

29DEVCD234514Z7

23170

2016-2017

Total Taxable Value (₹)

Total Invoice Value (₹)

3,35,000.00

4,02,000.00

Item Details

ADD ITEM

Sr. No.	Gross Value of supplies (₹)	Taxable Value (₹)	Category	HSN/SAC	Nature of Supply	CGST		SGST		Actions
						Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	4,02,000.00	3,35,000.00	Goods	82011000	B2B	10	33,500.00	10	33,500.	

BACK

SAVE

HSN/SAC summary of outward supplies - Summary



Goods and Services Tax

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Dashboard Services Notifications & Circulars Acts & Rules Downloads

This section shows you the Harmonized System of Nomenclature (HSN) and Services Accounting Code (SAC) summary of outward supplies.

Dashboard > Returns > GSTR-1

English

HSN/SAC summary of outward supplies - Summary

Search Keywords

G = GOODS AND S = SERVICES

Category	Description	HSN Code	UQC	Quantity	Taxable Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Action
G	Spades and shovels	82011000	Piece	543	95,33,320.00	19,06,664.00	-	-	
G	Spades and shovels	82011000	Piece	235	1,30,00,500.00	-	13,00,050.00	13,00,050.00	
G	Fish meal in powdered form	23099032	KG	159	75,40,988.00	-	7,54,099.00	7,54,099.00	
S	Telephone Services	00440003	-	-	13,24,321.00	2,64,864.00	-	-	
S	General Insurance Business	00440005	-	-	14,23,910.00	2,84,782.00	-	-	
G	Mustard seeds , solvent extracted	23069021	KG	520.5	34,34,240.00	6,86,848.00	-	-	
G	Mustard seeds , solvent extracted	23069021	KG	100	84,24,243.00	16,84,849.00	-	-	
G	Mustard seeds , solvent extracted	23069021	KG	150	45,43,210.00	-	4,54,321.00	4,54,321.00	
G	Mustard seeds , solvent extracted	23069021	KG	234	43,90,870.00	-	4,39,087.00	4,39,087.00	
G	Mustard seeds , solvent extracted	23069025	KG	90	24,32,310.00	4,86,462.00	-	-	
G	Bangles	96020020	Piece	1000	16,73,456.00	-	1,67,346.00	1,67,346.00	
S	Telephone Services	00440003	-	-	34,32,100.00	-	3,43,210.00	3,43,210.00	
S	Broking	00440008	-	-	32,09,730.00	-	3,20,973.00	3,20,973.00	

BACK ADD DETAILS



Goods and Services Tax

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Dashboard > Returns > GSTR-1

English

HSN/SAC summary of outward supplies - Add

This section helps you to add the items under Harmonized System of Nomenclature (HSN) and Services Accounting Code (SAC) summary of outward supplies.



Nature of Supply • Taxable Value/Value of Outward Supplies (₹) •

Intra-State B2B 2,50,00,500.00

ADD ITEM

G = GOODS AND S = SERVICES

Sr. No.	Value (₹)	Category	HSN/SAC	Taxable Value (₹)	IGST		CGST		SGST		Action
					Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1.	50,00,10	G	82011000	2,50,00,50			10	25,00,050.	10	25,00,050.	

BACK SAVE

GSTR-2 - Inward Supplies received by the Taxpayer

This section shows the Invoice details for Inward Supplies received by the Taxpayer under various heads of GSTR-2.

GSTIN ◆ 28AAACM1090A1Z1 Business Name ◆ Manuj Industries Ltd.
 FY ◆ 2016-17 Return Period ◆ April Status ◆ Pending Due Date ◆ 15/05/2016
 Gross Turnover

GSTR-2 - Invoice Details

B2B Invoices 6 Section 4 <hr/> Pending for Action 5 ₹21,97,404 ₹4,39,480.80 ₹3,99,218 Total Taxable Tax Paid ITC Availed Value	Amended B2B Invoices 2 Section 4A <hr/> Pending for Action 1 ₹7,04,432 ₹1,24,150 ₹1,24,150 Total Taxable Tax Paid ITC Availed Value	Import Of Goods/Capital Goods 2 Section 5 <hr/> Pending for Action NA ₹29,16,925 ₹5,83,385 ₹4,85,470 Total Taxable Tax Paid ITC Availed Value
Amended Import Of Goods 1 Section 5A <hr/> Pending for Action NA ₹48,39,667 ₹9,67,933 ₹7,25,950 Total Taxable Tax Paid ITC Availed Value	Import Of Services 2 Section 6 <hr/> Pending for Action NA ₹4,43,060 ₹76,124 ₹76,124 Total Taxable Tax Paid ITC Availed Value	Amended Import Of Services 1 Section 6A <hr/> Pending for Action NA ₹2,02,133 ₹40,428 ₹40,428 Total Taxable Tax Paid ITC Availed Value

Credit/Debit Notes Section 7			2
Pending for Action 1			
₹20,000	₹4,000	₹4,000	
Differential value	Differential tax	ITC Availed	

Amended Credit / Debit Notes Section 7A			
Pending for Action NA			
₹50,000	₹10,000	₹10,000	
Differential value	Differential tax	ITC Availed	

ISD Credit Received Section 9		2
Pending for Action NA		
₹1,78,130		
Tax Credit Received		

GSTR-2 - Other Details

Nil Rated Section 8		5
Pending for Action NA		
₹38,10,440		
Total		

TDS Credit Received Section 10(1)		5
Pending for Action NA		
₹11,800		
TDS Received		

TCS Credit Received Section 10(2)		3
Pending for Action NA		
₹43,439		
TCS Received		

ITC Received Section 11		6
Pending for Action NA		
₹1,94,640	₹1,61,140	
ITC Availed Earlier	ITC Availed This Month	

Tax Liability Under Reverse Charge Section 12		2
Pending for Action NA		
₹3,01,410	₹60,282	
Total Taxable Value	Tax Paid	

Amended Tax Liability Under Reverse Charge Section 12A		1
Pending for Action NA		
₹3,36,000	₹67,200	
Total Taxable Value	Tax Paid	

Tax Paid Under Reverse Charge Section 13		6
Pending for Action NA		
₹1,52,740		
Advance Tax paid		

ITC Reversal Section 14		3
Pending for Action NA		
₹1,52,000		
Total ITC Reversed		

HSN /SAC Summary Of Inward Supplies Section 15		
Pending for Action NA		
₹3,13,10,853	₹62,55,684	
Total Taxable Value	Tax Paid	



Goods and Services Tax

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This section shows the registered supplier details.

Dashboard > Returns > GSTR-2

GSTIN ♦ 28AAACM1090A1Z1	Business Name ♦ Manuj Industries Ltd.		
FY ♦ 2016-17	Return Period ♦ April	Status ♦ Pending	Due Date ♦ 15/05/2016

B2B Invoices - Supplier Details

Supplier Details ▾	Total Taxable Value (₹) ▾	Tax Paid (₹) ▾	ITC Availed (₹) ▾
29ADEC9084R5Z4 (STARK PVT LTD.)	25,89,942.00	5,17,988.00	3,99,218.00



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This section shows the registered supplier Invoices summary as per supplier.



Dashboard > Returns > GSTR-2

B2B Invoice - Summary | Stark Pvt Ltd. 29ADECS9084R5Z4

[Uploaded by Supplier](#)
[Uploaded by Taxpayer](#)
[Modified by Supplier](#)

<input type="checkbox"/>	Invoice Date	Supplier Details	Invoice No	Total Taxable Value (₹)	Total Invoice Value (₹)	Status	Action
<input type="checkbox"/>	4/4/2016	29ADECS9084R5Z4 (STARK PVT LTD.)	1200	2,85,067.00	3,42,080.00	Submitted	
<input type="checkbox"/>	6/4/2016	29ADECS9084R5Z4 (STARK PVT LTD.)	1201	98,138.00	2,35,530.00	Submitted	
<input type="checkbox"/>	18/4/2016	29ADECS9084R5Z4 (STARK PVT LTD.)	1202	2,67,558.00	3,21,070.00	Submitted	
<input type="checkbox"/>	21/4/2016	29ADECS9084R5Z4 (STARK PVT LTD.)	1203	1,70,394.00	6,13,420.00	Submitted	
<input type="checkbox"/>	28/4/2016	29ADECS9084R5Z4 (STARK PVT LTD.)	1204	5,44,783.00	6,53,740.00	Submitted	

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- BACK
- PENDING
- REJECT
- ACCEPT

This section helps you to edit Invoices of the registered supplier.

Dashboard > Returns > GSTR-2

B2B Invoice - Edit

Supplier GSTIN • 29ADECS9084R5Z4	Supplier Name STARK PVT LTD.	Invoice No • 1200
Invoice Date • 04/04/2016	Total taxable Value (₹) 2,85,067.00	Total Invoice Value (₹) 3,42,080.00
Supply Type • Intra-State	Supply Attract Reverse Charge No	Total tax available at ITC (₹) 57,014.00
ITC Available this month (₹) 57,014.00	POS (only if different from location of recipient) KA	% of Reverse Charge 0

Item Details

ADD ITEM

Sr.No.	Invoice			CGST		SGST		Eligibility of ITC	Total Tax Available as ITC		A
	HSN/SAC	Category	Taxable value (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)		CGST	SGST	
									Amount (₹)	Amount (₹)	
1	82011	Gc ▾	285067.00	10	28,507.00	10	28,507.00	Inp ▾	2,85,067.00	2,85,067.00	2



Goods and Services Tax

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This section shows you the Amendments to details of inward supplies received in earlier tax periods.



Dashboard > Returns > GSTR-2

Amended B2B Invoices - Supplier Details

- Uploaded by Supplier
- Uploaded by Taxpayer
- Modified by Supplier

Q Search Keywords

<input type="checkbox"/>	Invoice Date	Invoice No.	Total Invoice Value (₹)	Total Taxable Value (₹)	Status	Actions
<input type="checkbox"/>	13/01/2016	1151	2,42,810.00	2,02,342.00	Pending	

- BACK
- PENDING
- REJECT
- ACCEPT



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This section shows you the Amended Invoices uploaded by Taxpayer.

Dashboard > Returns > GSTR-2

Amended B2B Invoices - Summary

- Uploaded by Supplier
- Uploaded by Taxpayer
- Modified by Supplier

Financial Year: Month: Enter Invoice No.:

AMEND INVOICE

Search Keywords

Date ▾	Supplier Details ▾	Invoice No ▾	Total Taxable value (₹) ▾	Total Invoice Value (₹) ▾	Actions
21/01/2016	29ADECS9084R5Z4	1191	4,18,408.00	5,02,090.00	

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GSTR 2 : Amended B2B Invoices – Taxpayer Details



Goods and Services Tax

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Dashboard > Returns > GSTR-2

Amended B2B Invoices - Amend Invoice

This section helps you to Amend Invoices uploaded by Taxpayer.

Supplier GSTIN/UID 29ADEC9084R5Z4	Supplier Name STARK PVT LTD.	Original Invoice No. 1191
Original Invoice Date 21/01/2016	Revised Invoice No.	Revised Invoice Date
Total Taxable Value (₹) 0.00	Supply Attract Reverse Charge Select	% Reverse Charges 0
Total tax available at ITC (₹)	ITC Available this month (₹)	Supply Type Select
POS (only if different from location of recipient) Select		

Item Details

ADD ITEM

Sr.No.	Invoice			IGST		Eligibility of ITC	Total Tax Available as ITC	ITC Available this month	Action
	HSN/SAC	Category	Taxable value (₹)	Rate (%)	Amount (₹)		IGST	IGST	
							Amount (₹)	Amount (₹)	
1		Selec				Select			

BACK SAVE AMENDED INVOICE



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This section shows you summary of Goods /Capital goods received from overseas (import of Goods).

Dashboard > Returns > GSTR-2

Import of Goods - Summary

Uploaded by Taxpayer

Bill of Entry No. ▾	Bill of Entry Date ▾	Total Taxable Value (₹) ▾	IGST (₹) ▾	Actions
DEL324374	01/04/2016	20,83,300.00	4,16,660.00	
MUM32434	15/04/2016	8,33,625.00	1,66,725.00	

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- BACK
- UPLOAD
- ADD INVOICE



This section helps you to add details of Goods /Capital goods received from overseas (import of Goods).



Dashboard > Returns > GSTR-2

Import Of Goods - Add

Bill of Entry No.
 Bill of Entry Date
 Total Taxable Value(₹)

Item Details

ADD ITEM

Sr. No.	Bill of Entry			IGST		Eligibility for ITC	Total IGST available as ITC (₹)	ITC available this month (₹)	Action
	Value (₹)	HSN	Taxable value (₹)	Rate (%)	Amount (₹)				
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	Input	<input type="text"/>	<input type="text"/>	

BACK SAVE



Amended Import Of Goods - Summary

Uploaded by Taxpayer

This section shows you summary of Amendments in Goods/ Capital Goods received from Overseas (Import of Goods) of earlier tax periods.

Financial Year: 2015-16 | Month: January | Enter Bill of Entry: BGR34290

AMEND BILL OF ENTRY

Search Keywords

Original Bill of Entry No.	Original Bill of Entry Date	Revised/Original Bill of Entry No.	Revised/Original Bill of Entry Date	Total Taxable Value (₹)	IGST (₹)	Actions
BGR34290	19/01/2016	BGR34290	19/01/2016	48,39,667.00	9,67,933.00	

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BACK



This section helps you to edit amended imports of Goods.

Amended Import Of Goods - Edit

Original Bill of Entry No. *	Original Bill of Entry Date *	Revised/Original Bill of Entry No. *
<input type="text" value="BGR34290"/>	<input type="text" value="19/01/2016"/>	<input type="text" value="BGR34290"/>
Revised/Original Bill of Entry Date *	Total Taxable Value(₹) *	
<input type="text" value="19/01/2016"/>	<input type="text" value="48,39,667.00"/>	

Item Details

ADD ITEM

Sr. No.	Bill of Entry			IGST		Eligibility for ITC	Total IGST available as ITC (₹)	ITC available this month (₹ title="currency")	Action
	Value (₹)	HSN	Taxable value (₹)	Rate (%)	Amount (₹)				
1	<input type="text" value="58,07,600.00"/>	<input type="text" value="82011000"/>	<input type="text" value="24,19,833.00"/>	<input type="text" value="20"/>	<input type="text" value="4,83,967.00"/>	<input type="text" value="Input"/>	<input type="text" value="4,83,967.00"/>	<input type="text" value="4,83,967.00"/>	<input type="text" value="🗑"/>
2	<input type="text" value="58,07,600.00"/>	<input type="text" value="23069021"/>	<input type="text" value="24,19,833.00"/>	<input type="text" value="20"/>	<input type="text" value="4,83,967.00"/>	<input type="text" value="Capital"/>	<input type="text" value="4,83,967.00"/>	<input type="text" value="2,41,983.00"/>	<input type="text" value="🗑"/>

BACK SAVE



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This section shows you summary of services received from a supplier located outside India (import of services).

Dashboard > Returns > GSTR-2

Import Of Services - Summary

Uploaded by Taxpayer

Invoice No. ▾	Invoice Date ▾	Total Taxable value (₹) ▾	Total Invoice value (₹) ▾	IGST (₹) ▾	Actions
54121	18/04/2016	3,42,560.00	2,85,467.00	57,093.00	
34210	20/04/2016	1,00,500.00	83,750.00	16,750.00	

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- BACK
- UPLOAD
- ADD INVOICE



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This section helps you to Add details of Import of Services.

Dashboard > Returns > GSTR-2

Import Of Services - Add

X

Invoice No. *

Invoice Date *

Total Taxable Value (₹) *

Item Details

ADD ITEM

Sr.No.	Invoice			IGST		Eligibility for ITC	Total ITC Admissible (₹)	ITC Admissible this month (₹)	Action
	Value (₹)	SAC	Taxable value (₹)	Rate (%)	Amount (₹)				
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	Input	<input type="text"/>	<input type="text"/>	

BACK

SAVE



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This section helps you to Edit details of Import of Services.

Dashboard > Returns > GSTR-2

Import Of Services - Edit

Invoice No. *	Invoice Date *	Total Taxable Value (₹) *
<input type="text" value="54121"/>	<input type="text" value="18/04/2016"/>	<input type="text" value="3,42,560.00"/>

Item Details

ADD ITEM

Sr.No.	Invoice			IGST		Eligibility for ITC	Total ITC Admissible (₹)	ITC Admissible this month (₹)	Action
	Value (₹)	SAC	Taxable value (₹)	Rate (%)	Amount (₹)				
1	1,14,186.00	00440029	95,156.00	20	19,301.00	Input	19,031.00	19,031.00	
2	1,14,186.00	00440032	95,156.00	20	19,301.00	Transf	19,031.00	19,031.00	
3	1,14,186.00	00440035	95,156.00	20	19,301.00	Input	19,031.00	19,031.00	

BACK SAVE



Amended Import Of Service - Summary

Uploaded by Taxpayer

This section shows you summary of Amendments in services received from a supplier located outside India (Import of services) of earlier tax periods.

Financial Year: Month: Enter Invoice No.:

AMEND INVOICE

Original Invoice No. ▾	Original Invoice Date ▾	Revised/Original Invoice No. ▾	Revised/Original Invoice Date ▾	Total Taxable Amount (₹) ▾	Total Invoice Amount (₹) ▾	IGST (₹) ▾	Actions
54121	18/03/2016	54121	18/03/2016	2,02,133.00	2,42,560.00	40,427.00	

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BACK



This section helps you to edit amended imports of Services.



Dashboard > Returns > GSTR-2

Amended Import of Service - Edit

Original Invoice No. *	Original Invoice Date *	Revised/Original Invoice No. *
<input type="text" value="54121"/>	<input type="text" value="18/03/2016"/>	<input type="text" value="54121"/>
Revised/Original Invoice Date *	Total Taxable Value (₹) *	
<input type="text" value="18/03/2016"/>	<input type="text" value="2,02,133.00"/>	

Item Details

ADD ITEM

Sr. No.	Revised/Original Invoice			IGST		Eligibility for ITC	ITC Admissibility		Action
	Value (₹)	SAC	Taxable value (₹)	Rate (%)	Amount (₹)		Total ITC Admissible (₹)	ITC Admissible this month (₹)	
1.	80,853.00	00440029	67,378.00	20	13,476.00	Input	13,476.00	13,476.00	
2.	80,853.00	00440032	67,378.00	20	13,476.00	Transfer to ISD	13,476.00	13,476.00	
3.	80,853.00	00440048	67,378.00	20	13,476.00	None	13,476.00	13,476.00	

BACK SAVE



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This section shows you the summary of Credit/ Debit Notes.



Dashboard > Returns > GSTR-2

Credit/Debit Notes- Summary

- Uploaded by Taxpayer
- Uploaded by Supplier
- Modified by Supplier

Q Search Keywords

Credit/Debit Note No ▾	Credit/Debit Note Date ▾	Note Type ▾	Differential Value(Plus or Minus) (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
D-T1028	19/04/2016	Debit	+10,000	-	1,000.00	1,000.00	

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ADD DETAILS

This section helps you to add Credit / Debit Notes.

Dashboard > Returns > GSTR-2

Credit/Debit Notes - Add X

Supplier GSTIN/UID •	Supplier Name	Debit/Credit Note No. •
<input type="text"/>	<input type="text"/>	<input type="text"/>
Debit/Credit Note Date •	Reason for Issuing Note	Differential value
<input type="text"/>	Sales Return ▾	<input type="text"/>
Total tax available at ITC (₹)	ITC available this month (₹)	Supply Type •
<input type="text"/>	<input type="text"/>	Intra-state ▾
Supply Attract Reverse Charge	% Reverse Charges	Note Type
No ▾	0	Dedit ▾

Details ADD ITEM

Sr. No.	Original Invoice		Differential Tax				Eligibility for ITC	Total Tax available as ITC		ITC available this month		Action
	No.	Date	CGST		SGST			CGST	SGST	CGST	SGST	
			Rate (%)	Amount (₹)	Rate (%)	Amount (₹)		Amount (₹)	Amount (₹)	Amount (₹)	Amount (₹)	
1.	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	Input ▾	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK
SAVE



Goods and Services Tax

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This section shows you the summary of Credit/ Debit Notes uploaded by Supplier.

Dashboard > Returns > GSTR-2

Credit/Debit Notes- Summary

- Uploaded by Taxpayer
- Uploaded by Supplier**
- Modified by Supplier

<input type="checkbox"/>	Credit/Debit Note No ▾	Credit/Debit Note Date ▾	Note Type ▾	Differential Value(Plus or Minus) (₹)▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Status▾	Actions
<input type="checkbox"/>	C-T1028	12/04/2016	Credit	+10,000	-	1,000.00	1,000.00	Submitted	

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- BACK
- PENDING
- ACCEPT
- REJECT



Credit/Debit Notes - Edit

This section helps you to Edit the details of Credit / Debit Notes.

Supplier GSTIN/UID 29ADECO9084R5Z4	Supplier Name STARK PVT LTD.	Debit/Credit Note No. C-T1028
Debit/Credit Note Date 12/04/2016	Reason for Issuing Note Others	Differential value -10,000
Total tax available at ITC (₹) -2,000.00	ITC available this month (₹) -2,000.00	Supply Type Intra-state
Supply Attract Reverse Charge No	% Reverse Charges 0	Note Type Credit

Details

ADD ITEM

Sr. No.	Original Invoice		Differential Tax				Eligibility for ITC	Total Tax available as ITC		ITC available this month		Action
	No.	Date	CGST		SGST			CGST	SGST	CGST	SGST	
			Rate (%)	Amount (₹)	Rate (%)	Amount (₹)		Amount (₹)	Amount (₹)	Amount (₹)	Amount (₹)	
1.	T10:	12/0:	10	-1,000.00	10	-1,000.00	Inpt	-1,000.00	-1,000.00	-1,000.00	-1,000.00	

BACK SAVE



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This section shows you summary of amendment to details of Credit/ Debit Notes of earlier Tax periods.

Dashboard > Returns > GSTR-2

Amended Credit/Debit Notes - Summary

- Uploaded by Supplier
- Uploaded by TaxPayer
- Modified by Supplier

<input type="checkbox"/>	C/D Note Date	C/D Note No	Note Type	Differential Value(Plus or Minus) (₹)	Status	Actions
<input type="checkbox"/>	12/03/2016	C-R028	Credit	+50,000	Submitted	

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GSTR 2: Amended Credit/Debit Notes- Edit



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This section helps you to Edit Credit/Debit Notes amendments.

Dashboard > Returns > GSTR-2

Credit/Debit Notes Amendments - Edit

Supplier *	Supplier Name	Original Debit/Credit Note No. *
29ADECS9084R5Z4	STARK PVT LTD.	C-R028
Original Debit/Credit Note Date *	Original/Revised Debit/Credit Note No. *	Original/Revised Debit/Credit Note Date *
12/03/2016	C-R028	12/03/2016
Reason for Issuing Note	Differential value	Total tax available at ITC (₹)
Sales Return	+50000	10000.00
ITC available this month (₹)	Supply Type *	Supply Attract Reverse Charge
10000.00	Inter-state	No
% Reverse Charges	Note Type	
0	Credit	

Item Details

Sr. No.	Original Invoice		Differential Tax		Eligibility for ITC	Total Tax available as ITC	ITC available this month
	No.	Date	IGST			IGST	IGST
			Rate (%)	Amount (₹)		Amount (₹)	Amount (₹)
1	C-R028	12/03/2016	20	10000.00	Input	10000.00	10000.00

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Goods and Services Tax

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This section shows summary of ISD credit received.

Dashboard > Returns > GSTR-2

ISD Credit Received-Summary

Uploaded by Taxpayer
 Uploaded by Supplier

Sr. No ▾	Supplier Details ▾	Supply Type ▾	Total ISD Credit (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
1	24ZCEPU3333P1Z5	Inter	88,130.00	88,130.00	-	-	
2	28CDECA1044A1Z1	Intra	90,000.00	-	45,000.00	45,000.00	



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This section helps you to Edit details of ISD credit received.

Dashboard > Returns > GSTR-2

ISD Credit Received - Edit

GSTIN	Supplier Name	Supply Type
<input type="text" value="24ZCEPU3333P1Z5"/>	<input type="text" value="Kamath Foods Pvt Ltd"/>	<input type="text" value="Inter-State"/>

Details

ADD ITEM

Sr. No.	Invoice/Doc No.	Invoice/Doc Date	IGST - ISD Credit (₹)	Action
1.	<input type="text" value="003401"/>	<input type="text" value="12/04/2016"/>	<input type="text" value="42,300.00"/>	
2.	<input type="text" value="332305"/>	<input type="text" value="19/04/2016"/>	<input type="text" value="32,400.00"/>	
3.	<input type="text" value="112034"/>	<input type="text" value="25/04/2016"/>	<input type="text" value="13,430.00"/>	

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This section helps you to Add details of ISD credit received.

Dashboard > Returns > GSTR-2

ISD Credit Received - Add

X

GSTIN_ISD

Supplier Name

Supply Type

 ▾

Details

ADD ITEM

Sr. No.	Invoice/Doc No.	Invoice/Doc Date	IGST - ISD Credit (₹)	Action
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK

SAVE

Nil Rated - Summary

Uploaded by Taxpayer

This section shows you summary of Supplies received from compounding /unregistered dealer & other exempt / nil / non GST supplies.

Goods

	HSN Code	Values of supplies received from				
		Compounding Dealer (₹)	Unregistered Dealer (₹)	Exempted Supply (₹)	Nil Rated Supply (₹)	Non-GST Supply (₹)
Inter State Supplies	82011000	23,43,500.00	5,65,400.00	43,200.00	1,23,410.00	32,100.00
Inter State Supplies	23069021	32,500.00	77,000.00		55,000.00	1,00,000.00
Inter State Supplies	23069021		32,420.00	11,100.00	43,120.00	
Inter State Supplies	23069025	1,23,090		5,500.00	73,100.00	

Services

	SAC Code	Values of supplies received from				
		Compounding Dealer (₹)	Unregistered Dealer (₹)	Exempted Supply (₹)	Nil Rated Supply (₹)	Non-GST Supply (₹)
Intra State Supplies	00440008			1,50,000.00		

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This section shows summary of TDS Credit received.

Dashboard > Returns > GSTR-2

TDS Credit Received - Summary

Uploaded by Supplier

<input type="checkbox"/>	Supplier Details	Total IGST	Total CGST	Total SGST	Status
<input type="checkbox"/>	02DDDCK3434S2Z3	3,500.00	-	-	Submitted
<input type="checkbox"/>	02DDDCK3434S2Z3	-	1,900.00	1,900.00	Submitted
<input type="checkbox"/>	29ADECS9084R5Z4	4,500.00	-	-	Submitted

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This section shows summary of TCS Credit received.

Dashboard > Returns > GSTR-2

TCS Credit Received - View

Q Search Keywords

Sr. No.	GSTIN of E-commerce Portal ▾	Merchant ID allocated by e-commerce portal ▾	Gross Value of Supplies (₹) ▾	Taxable Value on which TCS has been deducted (₹) ▾	TDS_IGST		TDS_CGST		TDS_SGST		Actions
					Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	Rate (%)	Amount (₹)	
1	07CQZCD1111I4Z7	323430	10,00,500.00	5,00,000.00	1	5,000.00	-	-	-	-	
2	07WSECD1111I4Z7	9893	3,43,420.00	3,43,420.00	1	3,434.20	-	-	-	-	
3	29CQZPK1111I4Z7	23213	43,43,300.00	35,00,500.00	-	-	0.5	17,502.50	0.5	17,502.50	

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- UPLOAD DETAILS



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This section helps you to Edit details of TCS Credit received.

Dashboard > Returns > GSTR-2

TCS Credit Received - Edit

X

GSTIN of E-Commerce Portal

Merchant ID allocated by e-commerce portal

Supply Type

07CQZCD1111I4Z7

323430

Inter-State

Item Details

ADD ITEM

Sr. No.	GSTIN of E-commerce Portal	Merchant ID allocated by e-commerce portal	Gross Value of Supplies (₹)	Taxable Value on which TCS has been Deducted (₹)	TDS_IGST		Action
					Rate (%)	Amount (₹)	
1	07CQZCD1111I4Z7	323430	10,00,500.00	5,00,000.00	10	1,00,000.	

BACK

SAVE



This section helps you to Add details of TCS Credit received.

TCS Credit Received - Add

GSTIN of E-Commerce Portal •

Merchant ID allocated by e-commerce portal

Supply Type

Item Details

ADD ITEM

Sr. No.	GSTIN of E-commerce Portal	Merchant ID allocated by e-commerce portal	Gross Value of Supplies (₹)	Taxable Value on which TCS has been Deducted (₹)	TDS_IGST		Action
					Rate (%)	Amount (₹)	
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK SAVE

GSTR 2:ITC Received on which Partial Credit Availed - Summary



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This section shows summary of ITC received on an invoice on which partial credit availed earlier.

Dashboard > Returns > GSTR-2

ITC Received on which Partial Credit Availed - Summary

Uploaded by Supplier

Invoice No. ▾	Invoice Date ▾	Total ITC availed (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
02305	12/02/2016	4,800.00	4,800.00	-	-	
01209	12/01/2016	20,000.00	20,000.00	-	-	
03201	12/12/2015	93,600.00	-	46,800.00	46,800.00	
00409	12/02/2015	37,500.00	37,500.00	-	-	
03333	12/10/2015	1,36,800.00	-	68,440.00	68,440.00	
01230	01/10/2015	63,000.00	-	31,500.00	31,500.00	

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- BACK
- UPLOAD
- ADD DETAILS



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This section helps you to Add details of ITC received.

Dashboard > Returns > GSTR-2

ITC Received - Add

Supply Type

Inter-State

Details

ADD ITEM

Original Invoice/Doc No.	Original Invoice/Doc Date	IGST - ITC availed Earlier (₹)	IGST - ITC availed This month (₹)	Action

BACK

SAVE INVOICE



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This section helps you to Edit details of ITC received.

Dashboard > Returns > GSTR-2

ITC Received - Edit

X

Supply Type

Inter-State

Details

ADD ITEM

Sr. No.	Original Invoice/Doc No.	Original Invoice/Doc Date	IGST - ITC availed Earlier (₹)	IGST - ITC availed This month (₹)	Action
1	02305	12/02/2016	2,400.00	2,400.00	

BACK

SAVE INVOICE



Goods and Services Tax

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This section shows you summary of Tax liability under Reverse Charge arising on account of time of Supply without receipt of Invoice.

Dashboard > Returns > GSTR-2

Tax Liability under Reverse charge - Summary

Uploaded by Taxpayer

Q Search Keywords

Date ▾	Supplier Details ▾	Total Taxable Value (₹) ▾	Actions
12/04/2016	29ADECW7867R1Z9	1,52,000.00	
21/04/2016	29ADECW7799R2Z1	1,49,410.00	

- BACK
- ADD DETAILS
- UPLOAD

GSTR 2 : Tax Liability under Reverse charge - Add



Goods and Services Tax

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This section helps you to add details of Tax liability under Reverse Charge.



Tax Liability under Reverse charge - Add

Supplier GSTIN/GDI/UID

Supplier Name

Total Taxable Value (₹)

Supply Type

Item Details

ADD ITEM

Sr. No.	State Code	Document No.	Date	Category	Supply Type	HSN/SAC of supply	Taxable value (₹)	Tax		Action
								IGST		
								Rate (%)	Tax	
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	Goods	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

BACK

SAVE TAX LIABILITY

This section helps you to Edit details of Tax liability under Reverse Charge.



Dashboard > Returns > GSTR-2

Tax Liability under Reverse charge - Edit

Supplier GSTIN/GDI/UID *	Supplier Name	Total Taxable Value (₹) *
<input type="text" value="29ADECW7867R1Z9"/>	<input type="text" value="Wadhra Polymers Private limited"/>	<input type="text" value="1,52,000"/>
Supply Type *		
<input type="text" value="Inter-State"/>		

Item Details

ADD ITEM

Sr. No.	State Code	Document No.	Date	Category	Supply Type	HSN/SAC of supply *	Taxable value (₹)	Tax		Action
								IGST		
								Rate (%)	Tax	
1	29	23220	4/12/2016	Goods	INTER	23069021	55600.00	20	11,120.00	
2	29	23220	4/12/2016	Goods	INTER	23069025	71,000.00	20	14,200.00	
3	29	23220	4/12/2016	Goods	INTER	23099032	25,400.00	20	5,080.00	



Goods and Services Tax

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This section shows Amendment in Tax Liability under Reverse Charge arising on account of time of supply without receipt of Invoices.



Dashboard > Returns > GSTR-2

Amended Tax Liability under Reverse Charge- Summary

Uploaded by Taxpayer

Financial Year • Month Document No.

State Code

AMEND TAX LIABILITY

Amended GSTIN	Original GSTIN	State Code	Total Taxable Value (₹)	Actions
29ADECS9084R5Z4	29ADECS9084R5Z4	29	3,36,000.00	

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BACK

GSTR 2 : Amended Tax Liability under Reverse Charge - Edit



Goods and Services Tax

- Dashboard
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- Acts & Rules
- Downloads

This section helps you to Edit details of Amended Tax liability under Reverse Charge.

Dashboard > Returns > GSTR-2

Amended Tax Liability under Reverse Charge - Edit

Original Supplier GSTIN/GDI/UID *	Supplier Name	Revised Supplier GSTIN/GDI/UID *
<input type="text" value="29APPCS8784R1Z4"/>	<input type="text" value="Sathya Pvt Ltd."/>	<input type="text" value="29APPCS8784R1Z4"/>
Total Taxable Value *	Supply Type *	
<input type="text" value="3,36,000.00"/>	<input type="text" value="Inter-State"/>	

Item Details

ADD ITEM

Sr. No.	Original Details			Revised Details				Taxable value (₹)	Tax		Action
	Document No.	Date	State Code	Document No.	Date	Category	HSN/SAC of supply *		IGST		
									Rate (%)	Tax (₹)	
1	<input type="text" value="032350"/>	<input type="text" value="12/03/201"/>	<input type="text" value="29"/>	<input type="text" value="032350"/>	<input type="text" value="12/03/201"/>	<input type="text" value="Goods"/>	<input type="text" value="23069021"/>	<input type="text" value="1,21,000.00"/>	<input type="text" value="20"/>	<input type="text" value="24,200.00"/>	<input type="button" value="🗑"/>
2	<input type="text" value="032350"/>	<input type="text" value="12/03/201"/>	<input type="text" value="29"/>	<input type="text" value="032350"/>	<input type="text" value="12/03/201"/>	<input type="text" value="Services"/>	<input type="text" value="00440005"/>	<input type="text" value="2,15,000.00"/>	<input type="text" value="20"/>	<input type="text" value="43,000.00"/>	<input type="button" value="🗑"/>

BACK SAVE



This section helps you to Amend details of Amended Tax liability under Reverse Charge.



Dashboard > Returns > GSTR-2

Amended Tax Liability under Reverse Charge - Amend

X

Original Supplier GSTIN/GDI/UID *	Supplier Name	Revised Supplier GSTIN/GDI/UID *
<input type="text" value="29APPCS8784R1Z4"/>	<input type="text" value="Sathya Pvt Ltd."/>	<input type="text"/>
Total Taxable Value *	Supply Type *	
<input type="text"/>	<input type="text" value="Select"/>	

Item Details

ADD ITEM

Sr. No.	Original Details			Revised Details				Taxable value (₹)	Tax		Action
	Document No.	Date	State Code	Document No.	Date	Category	HSN/SAC of supply *		IGST		
									Rate	Tax (₹)	
1	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>		

BACK SAVE

GSTR 2 : Tax paid under Reverse Charge - Summary



Goods and Services Tax

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This section shows you Summary of Tax paid under Reverse Charge in earlier Tax periods on account of time of supply for which invoices issued in the current period.



Dashboard > Returns > GSTR-2

Tax paid under Reverse Charge - Summary

Uploaded by Taxpayer

Invoice No. ▾	Invoice Date ▾	Transaction ID ▾	Total Tax Paid (₹) ▾	IGST (₹) ▾	CGST (₹) ▾	SGST (₹) ▾	Actions
03209	10/4/2016	4310191	20,000.00	-	10,000.00	10,000.00	
20311	19/04/2016	4310110	2,540.00	2,540.00	-	-	
70098	27/04/2016	4310100	35,000.00	35,000.00	-	-	
68099	27/04/2016	4310100	25,000.00	25,000.00	-	-	
12100	30/04/2016	4310099	50,200.00	-	25,100.00	25,100.00	
90100	30/04/2016	4310098	20,000.00	-	10,000.00	10,000.00	

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- BACK
- ADD INVOICE
- UPLOAD



Goods and Services Tax

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This section helps you to add invoices for Tax paid under Reverse Charge.

Dashboard > Returns > GSTR-2

Tax paid under Reverse Charge - Add

Invoice No. Invoice Date Supply Type

Details

ADD ITEM

Sr. No.	Transaction Id*	CGST - Paid on Time of Supply		SGST - Paid on Time of Supply		Action
		Rate (%)	Tax (₹)	Rate (%)	Tax (₹)	
1.	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	

*Number assigned by the system when tax was paid

BACK SAVE



Goods and Services Tax

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This section helps you to Edit details of invoices for Tax paid under Reverse Charge.

Dashboard > Returns > GSTR-2

Tax paid under Reverse Charge - Edit

X

Invoice No. *

Invoice Date *

Supply Type *

03209

10/4/2016

Intra-State

Details

Sr. No.	Transaction Id*	CGST - Paid on Time of Supply		SGST - Paid on Time of Supply		Action
		Rate (%)	Tax (₹)	Rate (%)	Tax (₹)	
1.	4310191	10	10,000.00	10	10,000.00	

*Number assigned by the system when tax was paid

BACK SAVE



This section shows you summary of ITC Reversal.

ITC Reversal - Summary

Uploaded by Taxpayer

Reason for ITC Reversal	Actions
Reversal on ITC availed on common input/input services	
ITC availed on inputs and capital goods, the value of which is written off fully or partially	
Others	

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BACK ADD DETAILS UPLOAD



This section helps you to Add details of ITC Reversal.

Dashboard > Returns > GSTR-2

ITC Reversal - Add

Supply Type

Reason for ITC Reversal

Item Details

ADD ITEM

Sr.No	Description	ITC Reversal	Action
		IGST	
		Amount (₹)	
1	<input type="text"/>	<input type="text"/>	

BACK

SAVE



This section helps you to Edit details of ITC Reversal.

ITC Reversal - Edit

X

Supply Type *

Inter-State

Reason for ITC Reversal *

Reversal on ITC availed on common input/inpu

Item Details

ADD ITEM

Sr.No	Description	ITC Reversal	Action
		IGST	
		Amount (₹)	
1	Reversal of ITC	1,00,000.00	

BACK

SAVE

GSTR 2 : HSN/SAC Summary of Inward supplies - Summary

HSN/SAC Summary of Inward supplies - Summary

Uploaded by Taxpayer

This section shows you the Harmonized System of Nomenclature (HSN) and Services Accounting Code (SAC) summary of Inward supplies

Q Search Keywords

Sr. No.	Category	Description	HSN/SAC	UQC	Quantity	Type of Inward Supplies	Taxable Value/Value of inward supply (₹)	IGST Credit	CGST Credit	SGST Credit	Actions
1	GOODS	Spades and shovels	82011000	NOS	543	ITC Aailed inter state Purchases	43,53,332.00	8,70,666.00			
2	GOODS	Spades and shovels	82011000	NOS	235	ITC Aailed intra state Purchases	25,00,050.00		2,50,005.00	2,50,005.00	
3	GOODS	Mustard seeds , solvent extracted	23069021	KGS	520.5	ITC Aailed inter state Purchases	23,43,424.00	4,68,685.00			
4	GOODS	Mustard seeds , solvent extracted	23069021	KGS	100	ITC Aailed - Import	58,42,424.00	11,68,485.00			
5	GOODS	Mustard seeds , solvent extracted	23069021	KGS	150	ITC Aailed intra state Purchases	1,54,321.00		15,432.00	15,432.00	
6	GOODS	Mango kernel , solvent extracted	23069025	KGS	90	No ITC Aailed	32,432.00				



HSN/SAC Summary of Inward supplies - Add

This section helps you to add the items under Harmonized System of Nomenclature (HSN) and Services Accounting Code (SAC) summary of Inward supplies.

Item Details

ADD ITEM

Sr. No.	Category	Description	HSN/SAC	UQC	Quantity	Type of Inward Supplies	Taxable Value/Value of inward supply (₹)	IGST Credit		Actions
								Rate (%)	Amount (₹)	
1	Select					Select				

BACK SAVE



Goods and Services Tax

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Dashboard > Returns > GSTR-2

HSN/SAC Summary of Inward supplies - Edit

This section helps you to Edit the items under Harmonized System of Nomenclature (HSN) and Services Accounting Code (SAC) summary of Inward supplies.



Item Details

ADD ITEM

Sr. No.	Category	Description	HSN/SAC	UQC	Quantity	Type of Inward Supplies	Taxable Value/Value of inward supply (₹)	IGST Credit		Actions
								Rate (%)	Amount (₹)	
1	Goods	Spades :	820110	PIE	543	ITC Aailed inter state Purchases	43,53,33	20	8,70,666.	

BACK

SAVE

Dashboard: GSTR-3

GSTR 3 – Monthly Return



Goods and Services Tax

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- Services
- Notifications & Circulars
- Acts & Rules
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Dashboard > Returns > GSTR-3

English

GSTR-3 - Monthly Return

GSTIN ♦ 28AAACM1090A1Z1	Business Name ♦ Manuj Industries Ltd.	Status ♦ Pending	Due Date ♦ 20/05/2016
FY ♦ 2016-17	Return Period ♦ April		

This section shows you the details of Monthly Return.

Turnover Details Section 5

₹5,81,00,940	₹34,79,740
Gross Turnover	Net Taxable Turnover

Total Tax Liability Section 8

₹53,87,890	₹25,35,893	₹25,35,893
IGST	CGST	SGST

Tax Paid Section 11

₹35,53,759	₹35,32,674	₹35,32,674
IGST	CGST	SGST

Outward Supplies Section 6

₹51,74,232	₹25,79,168	₹25,79,168
IGST	CGST	SGST

TDS Credit Section 9

₹1,60,000	₹38,000	₹38,000
IGST	CGST	SGST

Refund Claim Section 12

₹5,04,730	₹2,11,790	₹2,11,790
IGST	CGST	SGST

Inward Supplies Section 7

₹10,79,890	₹1,32,837	₹1,32,837
IGST	CGST	SGST

ITC Credit Section 10

₹14,71,401	₹12,92,956	₹12,92,956
IGST	CGST	SGST

- DSC
- EVC
- E SIGN

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- PREVIEW
- FILE GSTR 3

GSTR-3

This section shows you the Turnover details under GSTR - 3.

Dashboard > Returns > GSTR-3

GSTIN ♦ 28AAACM1090A1Z1 Business Name ♦ Manuj Industries Ltd.
 FY ♦ 2016-17 Return Period ♦ April Status ♦ Pending Due Date ♦ 20/05/2016

5. Turn Over Details

Gross Turnover (₹)	5,81,00,940.00
Export Turnover (₹)	46,70,900.00
Nil Rated and Exempted Domestic Turnover (₹)	25,00,100.00
Non GST Turnover (₹)	45,02,000.00
Net Taxable Turnover (₹)	34,79,740.00



This section shows you the details of Outward Supplies.



Dashboard > Returns > GSTR-3

GSTIN 28AAACM1090A1Z1 Business Name Manuj Industries Ltd.
 FY 2016-17 Return Period April Status Pending Due Date 20/05/2016

6. Outward Supplies

Details of Outward Supplies are auto-populated from GSTR-1

Section No.	Section Name	Total Taxable Value (₹)	Total IGST (₹)	Total CGST (₹)	Total SGST (₹)
6.1	Inter-State Supplies to Registered Taxpayers	1,89,86,600.00	37,97,320.00	-	-
6.2	Intra-State Supplies to Registered Taxpayers	2,00,53,300.00	-	20,05,330.00	20,05,330.00
6.3	Inter-State Supplies to Consumers	50,27,060.00	10,05,412.00	-	-
6.4	Intra-State Supplies to Consumers	48,55,330.00	-	4,85,533.00	4,85,533.00
6.5	Exports	95,05,900.00	2,73,500.00	64,805.00	64,805.00
6.6	Revision of Invoices	4,90,000.00	98,000.00	23,500.00	23,500.00
6.7	Total Tax Liability on Outward Supplies	5,89,18,190.00	51,74,232.00	25,79,168.00	25,79,168.00

BACK



This section shows you the details of Inward Supplies.



Dashboard > Returns > GSTR-3

GSTIN 28AAACM1090A1Z1 Business Name Manuj Industries Ltd.
 FY 2016-17 Return Period April Status Pending Due Date 20/05/2016

7. Inward Supplies

Details of Inward Supplies are auto-populated from GSTR-2

Section No.	Section Name	Total Taxable Value (₹)	Tax Credit (₹)		
			IGST	CGST	SGST
7.1	Inter-State Supplies Received	21,50,039.00	4,30,008.00	-	-
7.2	Intra-State Supplies Received	10,26,125.00	-	1,02,612.00	1,02,612.00
7.3	Imports	32,86,123.00	6,57,225	-	-
7.4	Revision of Invoices	10,117.00	0.00	1,012.00	1,012.00
7.5	Tax Liability	12,22,998.00	1,15,658.00	30,225.00	30,225.00
7.6	ITC Reversal	-	(1,23,000.00)	0.00	0.00

BACK



This section shows you the details of Total Tax Liability for the Month.

Dashboard > Returns > GSTR-3

8.Total Tax Liability for the Month

Details of Total Tax Liability are auto-populated from GSTR-3

Sr. No.	Month	Value (₹)	IGST (₹)	CGST (₹)	SGST (₹)	Type of Supply
1	April	4,55,12,545.00	35,17,817.00	22,90,459.00	22,90,459.00	Goods
2	April	22,71,644.00	18,70,073.00	2,45,434.00	2,45,434.00	Services

BACK



This section shows you the details of TDS Credit received during the month.

9.TDS Credit

Details of TDS Credit are auto-populated from GSTR-2

Sr. No.	GSTIN/GDI/of TDS deductor	IGST		CGST		SGST	
		Rate (%)	Tax (₹)	Rate (%)	Tax (₹)	Rate (%)	Tax (₹)
1	02DDDFP3434S2Z3	20	70,000.00	-	-	-	-
2	28DDDFP3434S2Z3	-	-	10	38,000.00	10	38,000.00
3	29ADECO9084R5Z4	20	90,000.00	-	-	-	-

BACK



Goods and Services Tax

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This section shows you the details of ITC Credit received during the month.



Dashboard > Returns > GSTR-3

10. ITC Credit

Sr. No.	Description	IGST		CGST		SGST	
		Rate (%)	Tax (₹)	Rate (%)	Tax (₹)	Rate (%)	Tax (₹)
1	Inputs	20	4,72,045.00	10	2,22,500.00	10	2,22,500.00
2	Capital Goods	20	3,74,011.00	10	5,85,456.00	10	5,85,456.00
3	Input Services	20	6,25,345.00	10	4,85,000.00	10	4,85,000.00

BACK

This section shows you the details of Tax, Fine and Penalty paid.

11. Tax Paid

Details of tax paid are auto populated from cash and ITC ledger

Sr. No.	Description	Payable (₹)	Debit no. in cash ledger	IGST (₹)	CGST (₹)	SGST (₹)	Debit no. in ITC ledger	IGST (₹)	CGST (₹)	SGST (₹)
1	Tax for Current Tax Period	83,26,253	C1456	9,34,076.0	7,60,420.0	7,60,420.0	17432	18,41,342.0	20,14,998.0	20,14,998.0
2	Tax for previous Tax periods	21,33,423	C3453	1,55,570.0	32,128.00	32,128.00	10945	5,55,571.0	6,79,014.0	6,79,014.0
3	Liability on account of mismatch	126,450.00	C1134	40,000.00	28,225.00	28,225.00	13425	10,000.00	10,000.00	10,000.00
4	Interest	13,230.00	C7890	12,000.00	1,615.00	1,615.00	-	-	-	-
5	Late fee	1,000.00	C5678	5,00.00	250.00	250.00	-	-	-	-
6	Penalty	15,750.00	C2312	4,500.00	5,625.00	5,625.00	-	-	-	-
7	Others(Please specify)	1,000.00	C5487	200.00	400.00	400.00	-	-	-	-

BACK EDIT SAVE



This section shows you Refund claims of excess ITC in specified cases and refund / adjustment of excess paid earlier.

12. Refunds claim of excess ITC in specified cases and refund/adjustment of excess tax paid earlier

Sr. No.	Description	IGST (₹)	CGST (₹)	SGST (₹)
1	Refund of ITC accumulation claimed in specified cases	63,770.00	32,400.00	32,400.00
2	Excess amount of tax paid earlier			
	A. Refund	123,400.00	90,800.00	90,800.00
	B. Adjustment to cash ledger	250,000.00	45,390.00	45,390.00
3	Refund from Cash ledger	67,560.00	43,200.00	43,200.00
4	Bank Account Number	05587384823 ▾		

BACK EDIT SAVE

Tax Payment



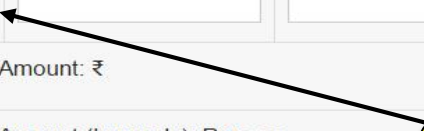
Create Challan Saved Challan Challan History

This section helps you generate Challan for Tax payment.



Challan Details

	Tax (₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total(₹)
CGST(0001)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
IGST (0002)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
Delhi GST(0004)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
Total Challan Amount: ₹						
Total Challan Amount (In words): Rupees						



Cess will also be added.

Payment Modes

- E-Payment
- Over The Counter
- NEFT/RTGS

SAVE





- Dashboard
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Home > GST Services > Payments

English

GST Challan

CPIN
16020700000001

Challan Generation Date
22-Feb-2016

Challan Expiry Date
29/02/2016

Mode Of Payment: E-Payment

This section shows you the details of Challan generated for E-Payment.

Details Of Taxpayer

GSTIN
07APPCK7465F1Z1

Email-Id
kfoods@gmail.com

Mobile Number
+91-9876453210

Name
Kamath Foods Private Limited

Address
C-134, Kamla Nagar, Delhi-110070

Details of Deposit

	Tax(₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total(₹)
CGST (0001)	3,000	1,000	250	250	500	5,000
IGST (0002)	2,000	1,000	750	750	500	5,000
Delhi GST (0004)	3,000	1,000	250	250	500	5,000
Total Challan Amount : ₹15,000/-						
Total Challan Amount (In words) : Rupees Fifteen Thousands only						

- Select Mode of E-Payment
- Preferred Banks
 - Net Banking
 - Credit/Debit Cards

From here you can choose the mode of payment given for making an E-payment.

MAKE PAYMENT

Challan Details

	Tax (₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total(₹)
CGST(0001)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
IGST (0002)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
Delhi GST(0004)	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
Total Challan Amount: ₹						
Total Challan Amount (In words): Rupees						

This section helps you to generate Challan for making an over the Counter payment for Tax.

Payment Modes

-
-
-

<input type="radio"/> ICICI	<input type="radio"/> SBI	<input type="radio"/> HDFC
<input type="radio"/> ALLAHABAD BANK	<input type="radio"/> ANDHRA BANK	<input type="radio"/> BANK OF INDIA
<input type="radio"/> BANK OF BARODA	<input type="radio"/> BANK OF MAHARASHTRA	<input type="radio"/> CANARA BANK
<input type="radio"/> CENTRAL BANK OF INDIA	<input type="radio"/> CORPORATION BANK	<input type="radio"/> DENA BANK
<input type="radio"/> INDIAN BANK	<input type="radio"/> INDIAN OVERSEAS BANK	<input type="radio"/> ORIENTAL BANK OF COMMERCE
<input type="radio"/> PUNJAB NATIONAL BANK	<input type="radio"/> PUNJAB & SIND BANK	<input type="radio"/> SYNDICATE BANK
<input type="radio"/> UNION BANK OF INDIA	<input type="radio"/> UNITED BANK OF INDIA	<input type="radio"/> UCO BANK
<input type="radio"/> VIJAYA BANK	<input type="radio"/> IDBI BANK	<input type="radio"/> PUNJAB AND MAHARASHTRA CO BANK
<input type="radio"/> STATE BANK OF BIKANER AND JAIPUR	<input type="radio"/> STATE BANK OF HYDERABAD	<input type="radio"/> STATE BANK OF MYSORE
<input type="radio"/> STATE BANK OF TRAVANCORE	<input type="radio"/> STATE BANK OF PATIALA	<input type="radio"/> AXIS BANK

Cash
 Cheque
 Demand Draft

Challan : Over the Counter

Goods and Services Tax

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English

This section shows you the details of Challan generated for Over the Counter payments.

GST Challan

CPIN 16020700000001	Challan Generation Date 22/02/2016	Challan Expiry Date 29/02/2016
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Mode Of Payment: Over the Counter

Details Of Taxpayer

GSTIN 07APPCK7465F1Z1	Email-Id kfoods@gmail.com	Mobile Number +91-9876453210
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Name Kamath Foods Private Limited	Address C-134, Kamla Nagar, Delhi-110070
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Details of Deposit

	Tax(₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total(₹)
CGST (0001)	3,000	1,000	250	250	500	5,000
IGST (0002)	2,000	1,000	750	750	500	5,000
Delhi GST (0004)	3,000	1,000	250	250	500	5,000

Total Challan Amount: ₹15,000/-

Total Challan Amount (In words): Rupess Fifteen Thousands only

Over The Counter

Mode Of Payment

Bank Name

Cheque

State Bank Of India

PRINT

DOWNLOAD



This section helps you to make payment through NEFT/ RTGS mode.

Create Challan Saved Challan Challan History

Challan Details

	Tax (₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total(₹)
CGST(0001)	<input type="text"/>	<div style="border: 1px solid black; padding: 5px;"><p>Select</p><p>Popular Banks</p><p>ICICI</p><p>SBI</p><p>HDFC</p><p>ALLAHABAD BANK</p><p>ANDHRA BANK</p><p>All BANKS</p><p>BANK OF INDIA</p><p>BANK OF BARODA</p><p>BANK OF MAHARASHTRA</p><p>CANARA BANK</p><p>CENTRAL BANK OF INDIA</p><p>CORPORATION BANK</p><p>DENA BANK</p><p>INDIAN BANK</p><p>INDIAN OVERSEAS BANK</p><p>ORIENTAL BANK OF COMMERCE</p><p>PUNJAB NATIONAL BANK</p><p>PUNJAB & SIND BANK</p><p>Select</p></div>				
IGST (0002)	<input type="text"/>					
Delhi GST(0004)	<input type="text"/>					
Total Challan Amount: ₹						
Total Challan Amount (In words): Rupees						

Payment Modes

- E-Payment
- Over The Counter
- NEFT/RTGS

SAVE GENERATE CHALLAN

This section shows you the details of Challan generated for NEFT/ RTGS.

GST Challan

CPIN 16020700000001	Challan Generation Date 22/02/2016	Challan Expiry Date 29/02/2016
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Mode Of Payment: NEFT/RTGS

Details Of Taxpayer

GSTIN 07APPCK7465F1Z1	Email-Id kfoods@gmail.com	Mobile Number +91-9876453210
Name Kamath Foods Private Limited	Address C-134, Kamla Nagar, Delhi-110070	

Details of Deposit

	Tax(₹)	Interest(₹)	Penalty(₹)	Fees(₹)	Other(₹)	Total (₹)
CGST (0001)	3,000	1,000	250	250	500	5,000
IGST (0002)	2,000	1,000	750	750	500	5,000
Delhi GST (0004)	3,000	1,000	250	250	500	5,000
Total Challan Amount : ₹15,000/-						
Total Challan Amount (In words) :Rupees Fifteen Thousands only						

NEFT/RTGS

Beneficiary Details

Account Name RBIPAD	Payee Bank RBI	Account Number 11223344556600	IFSC Code IFJK123344
Remitting Bank Name	State Bank Of India		



This section shows you the details Saved Challans.

Create Challan Saved Challan **Challan History**

Reference Number	Created On	Amount(₹)	Mode	Expiry Date	Action
CLN0700000001	10/01/2015 22:12:55	1,000	E-Payment	17/01/2015	
CLN0700000002	12/01/2015 22:12:55	2,000	Not Selected	19/01/2015	
CLN0700000003	13/01/2015 22:12:55	1,000	E-Payment	20/01/2015	



Create Challan

Saved Challan

Challan History

From

To

DD-MM-YYYY



DD-MM-YYYY



SEARCH

This section shows you the History of Challans.



CPIN	Created On	Amount(₹)	Mode ▼	Expiry Date	Payment Date	Payment Status ▼
16010700000001	22/01/2016 23:15:21	20,000	E-Payment	29/01/2016	25/01/2015 15:15:21	PAID
16020700000003	08/02/2016 21:15:12	20,000	E-Payment	15/02/2016	11/02/2016 15:15:21	PAID
16030700000004	20/03/2016 23:45:10	20,000	E-Payment	27/03/2016	-	NOT PAID
16030700000005	22/03/2016 12:15:11	20,000	NEFT/RTGS	29/03/2016	23/03/2016 15:15:21	PAID
16040700000022	01/04/2016 21:15:10	20,000	Over The Counter	08/04/2016	04/04/2016 15:15:21	PAID
16040700000010	11/04/2016 22:15:14	20,000	E-Payment	18/04/2016	17/04/2016 15:15:21	PAID
16050700000011	01/05/2016 09:15:56	20,000	NEFT/RTGS	08/05/2016	07/05/2016 15:15:21	PAID
16050700000022	10/05/2016 08:15:16	20,000	E-Payment	18/05/2016	12/05/2016 15:15:21	PAID (P)
16050700000033	18/05/2016 15:15:11	20,000	E-Payment	25/05/2016	-	NOT PAID
16020600000033	01/06/2016 20:15:22	20,000	E-Payment	08/06/2016	2/06/2016 15:15:21	PAID
16020600000001	2/06/2016 20:15:22	20,000	E-Payment	09/06/2016	-	AWTD

References

AWTD - Payment Confirmation Awaited, PAID (P) - Paid Provisional, EXP - Expired, CLP - Cheque/ DD Pending Clearance, CHQD - Cheque Dishonored, REV - Reversed, NP(CR) - Not Paid- Conditional Receipt, PP(OFC) - Provisional Payment at Com Tax Office



Goods and Services Tax

A+ A-

Ganesh Harvest Solutions

- Dashboard
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This section shows you the details of Utilization of Cash and ITC.

Dashboard > Utilize ITC/Cash

Utilize Cash and ITC | Manuj Industries Ltd. 28AAACM1090A1Z1

Particulars	Tax Period
Return Related Liability	
GSTR 3	Apr 2016
Assesed/Appeal related liability	
Demand ID	
Tax payable on opening stock on converting from normal to compounding scheme	
Amount paid on closing stock for surrender/cancellation of Registration (Form No)	
Deposit against investigation ID	
ID Number	

BACK